

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Rst.A/(IBC)/3/CHE/2021 IN IBA/358/2020
NAME OF PETITIONER : Raj Trading Company
NAME OF RESPONDENT : Marg Ltd
SECTION : Rule 11 Of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. Murugesh Kasivel, Advocate through video conferencing platform.

Learned Counsel for the Applicant seeks time to file better affidavit. The Applicant is permitted to file a better affidavit in the Registry after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **27.08.2021** for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**